

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 110 (ND) 16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
15.12.2017**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. Vs. M/s Synapse  
Communications Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

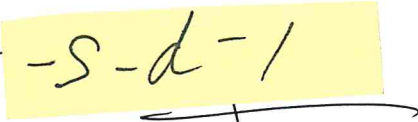
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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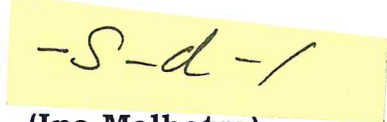
	For the Petitioner (s):	Mr. Ashish Dholakia, Advocate Mr. Sidharth Sharma, Advocate Mr. Rohan Chawla, Advocate		
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	For the Respondent (s):	Mr. Ajay Garg, Advocate for R2 & 4 Mr. Saurabh Kalia and Mr. Siddhartha Nagpal, Advocates for R6		
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**ORDER**

Request for adjournment is made on behalf of the Petitioner on the grounds of personal difficulty of the arguing counsel. At his request adjourned to 5<sup>th</sup> April, 2018.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**